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The High Court of Kerala

Kochi-682 031  
Dated: 10.10.2017

Proceedings

High Court Establishment - filling up of the vacancy in the category of Court Keeper,  
High Court - orders issued

- Read:-
1. High Court Proceedings of even number dated 01/04/2017
  2. High Court Proceedings of even number dated 20/07/2017
  3. High Court O.M. No.A3-18623/2016 dated 20/07/2017
  4. High Court Proceedings of even number dated 05/10/2017
  5. Rule 21 of the Kerala High Court Service Rules, 2007

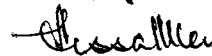
ORDER NO.A3-18623/2016

Sri.Ananthakrishnan N.S., Higher Grade Office Attendant, High Court in the second time bound scale of pay of ₹ 17500-39500 is appointed by transfer as Court Keeper in the scale of pay of ₹ 17000-37500 with a special allowance @ ₹ 400/- per month, forthwith, vice Sri.Santhosh S., Court Keeper, High Court promoted as Court Keeper (Higher Grade) vide High Court Proceedings read (2) above and the official is allowed to continue in the second time bound scale of pay of ₹ 17500-37500.

Sri.Muralidharan M.V., Higher Grade Office Attendant, High Court in the scale of pay of ₹ 17000-37500 is appointed by transfer as Court Keeper in the same scale of pay with a special allowance @ ₹ 400/- per month, forthwith, vice Sri.Sajeev P., Court Keeper, High Court promoted as Court Keeper (Higher Grade) as per the High Court Proceedings read (4) above.

Sri.Swaraj S., Higher Grade Office Attendant, High Court in the scale of pay of ₹ 17000-37500 is appointed by transfer as Court Keeper on temporary basis in the same scale of pay with special allowance @ ₹ 400/- per month, forthwith, in the vacancy that arose consequent on the regularisation of temporary appointment of Sri.Saju Samuel, Higher Grade Office Attendant as Court Keeper vide High Court Proceedings read (1) above.

(By Order)



Lissamma Joseph Murickan  
Assistant Registrar (Higher Grade)

To

The persons concerned. **(to be acknowledged on the Office Copy)**  
The Joint Registrars, High Court.  
The Finance Officer, High Court.  
The Private Secretary to Chief Justice, High Court.  
The Assistant Registrar concerned and Chief Librarian, High Court  
The Section Head concerned.

(p.t.o)

The Confidential Assistants to the Registrars, High Court

The G (Accounts-II & III) Sections, High Court.

The Finance Wing, High Court

~~The IT Section, High Court (For publishing in the High Court website)~~

The A4 Seat, High Court.

The Administrative Records Section, High Court.

The File.